

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (INS) No.509 of 2019**

**IN THE MATTER OF:**

**State Bank of India**

**...Appellant**

**Vs.**

**Anuj Bajpai (Liquidator)**

**...Respondent**

**For Appellant:           Shri P.V. Dinesh, Shri Ashwini Kumar Singh and  
                                  Shri R.S. Lakshman, Advocates**

**For Respondent:         Shri Rajendra Beniwal, Advocate**

**ORDER**

**09.07.2019**   Counsel for Respondent – Liquidator seeks time to file Reply.  
However, in the present matter, it is the legal question which is to be decided as  
noted on 14<sup>th</sup> May, 2019.

List the Appeal for admission hearing on 31<sup>st</sup> July, 2019.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*rs/gc*